

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-337/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: Daimler Financial Services India Pvt. Ltd.

**v/s.**

Glocal Icd Pvt. Ltd.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

---

**Order**

10. C.P. (IB)-337/(MB/2018)

The counsel for the petitioner submits that she wants to withdraw this petition. Accordingly, the petition is dismissed as withdrawn.

SD/-  
V. NALLASENAPATHY  
Member (Technical)

SD/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)